

- (vi) to develop standards for efficient household water fixtures, appliances and other equipments using water in urban/rural areas;
- (vii) to evolve system of efficiency labelling and incentivization for promoting increase in water use efficiency;
- (viii) to evolve guidelines, promote and ensure water audit in water supply and in industries;
- (ix) to promote Research and Development including action research in order to increase the water use efficiency;
- (x) to work towards capacity building and mass awareness through Information Education and Communication (IEC)
- (xi) to promotion of region specific projects on water use efficiency in collaboration with State level institutions;
- (xii) exercise of powers under Section 4 of the Environment (Protection) Act, 1986, for appointment of officers;
- (xiii) carry out any other function relating to water use efficiency assigned to it by the Government, etc.

Awareness about scholarships

*16. SHRIMATI VASANTHI STANLEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of scholarships available in the Ministry for the school and college students;
- (b) what steps are being taken by the Ministry to promote awareness amongst students about the existence of such scholarships; and
- (c) how much funds for scholarships have not been utilized by the end of the last financial year?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M. M. PALLAMRAJU): (a) The number of fresh scholarships available annually under the three schemes, for school and college students, being implemented by the Ministry is:

- (i) 82,000 scholarships under the 'Central Sector Scheme of Scholarship for College & University Students'
- (ii) 5000 under the 'Special Scholarship Scheme for Jammu & Kashmir'
- (iii) 1,00,000 under the 'National Means-cum-Merit Scholarship Scheme'

(b) To promote awareness amongst students about these schemes, information about the schemes has been displayed on the website of the Ministry. Besides this, the State Education Boards and Implementing Agencies also publish advertisements in the local newspapers providing information about the schemes and inviting applications from the students. Special workshops have also been conducted to disseminate information about the schemes.

(c) In 2012-13, out of Rs. 228.12 crore allocated at Revised Estimate stage, for all the three schemes, Rs. 48.12 crore could not be utilized due to lack of proposals from the States/Implementing Agencies.

Improvement in the Mid Day Meal Scheme

†*17. SHRI JUGUL KISHORE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is chalking out any strict action plan to check the malfunctioning and irregularities in the Mid Day Meal (MDM) Scheme;

(b) if so, the details thereof;

(c) whether organic phosphorus is being detected in the food provided to the children under the Scheme as has been found in the meals of children in Chhapra district of Bihar resulting in death of many children; and

(d) whether Government is undertaking supervision and testing of meals to be distributed in schools?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): (a) and (b) The Government has on 22nd July, 2013 reiterated that detailed Guidelines to ensure a strict compliance of quality, safety and hygiene under Mid-Day Meal Scheme and also issued additional instructions through these Guidelines to further strengthen these aspects. The salient points of the guidelines are as under:

†Original notice of the question was received in Hindi.